

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 68(ND)2013
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016**

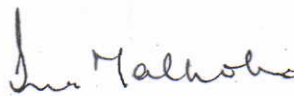
NAME OF THE COMPANY: Sh Reena Gambhir & Anr. V/s. M/s. Dheradun Automobiles Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Tarang Gupta	, Adv.	Resp 2 to 7	Tarang Gupta

ORDER

Ld. Counsel for the respondents submits that there has been a settlement between the parties in respect of the present case and other related matters. None is present on behalf of the petitioner. Court notice be issued to the petitioner through counsel returnable on 26.09.2016.


(Ina Malhotra)
Member Judicial